

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF EX-SERVICEMEN WELFARE  
LOK SABHA

UNSTARRED QUESTION NO.970  
TO BE ANSWERED ON THE 22<sup>ND</sup> JULY, 2016

WELFARE SCHEMES FOR WAR WIDOWS

970. SHRI P.K. BIJU:

Will the Minister of DEFENCE j{k k ea=h  
be pleased to state:

- (a) the total number of war widows in the country, State / UT-wise;
- (b) whether the Government is implementing any scheme for the welfare of war widows and their dependents; and
- (c) if so, the details thereof?

A N S W E R

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

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**(a) Total number of war widows in the country, State/UT-wise are at Annexure-I.**

**(b) & (c): The schemes being run by the Government for the welfare of war widows and their dependents are at Annexure-II.**

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**ANNEXURE-II REFERRED IN THE REPLY GIVEN IN PARTS (b) & (c)  
OF LOK SABHA UNSTARRED QUESTION NO. 970 FOR 22.07.2016**

The schemes being run by Government for the welfare of war widows and their dependents are as follows:

(i) Out of the total reserved vacancies for Armed Force Personnel for Group 'C' & Group 'D' posts in Public Sector Undertakings & Bank Jobs, 4.5% is exclusively reserved for War Widows/Disabled Personnel. In addition, priority is given to widows and Next of Kin (NOK) of disabled personnel in government jobs.

(ii) The Ministry of Petroleum & Natural Gas has reserved quota for LPG Distributorship and Petrol/Diesel Retail Outlets for defence personnel which also includes widows/dependents of members of Armed Forces who died in war or died in harness due to causes attributable to or aggravated by Military Service. The eligibility certificate for the above distributorship is issued by Directorate General of Resettlement (DGR) to eligible persons.

(iii) Tipper Attachment Scheme: The scheme is linked with the Ex-servicemen (ESM) Coal Loading and Transportation Scheme run under the aegis of Directorate General of Resettlement. The widows deposit an amount of Rupees One Lakh with the affiliated Coal Loading and Transportation Company which pays back an amount of Rs. 3000/- per month for a period of 5 years. On completion of 5 years, the principal amount is returned to the individual.

(iv) Allotment of SAFAL Outlets: SAFAL outlets, a subsidiary of Mother Dairy Private Limited comprising of Fruits & Vegetable Shops are provided to dependents of service personnel who passed away in service. The same is only applicable in Delhi & National Capital Region.

(v) 3% vacancies are offered to the widows of martyrs and Ex-Servicemen for Directorate General of Resettlement sponsored courses depending on their qualification and on payment of fee as applicable to other participating candidates.

(vi) Allotment of Class V Surplus B Vehicle: War widows are eligible for one Class V surplus Vehicles of their own choice, which are available at subsidized rates.

- (vii) Benefits given to War Widows from Armed Forces Flag Day Fund:
- (a) Education Grant upto two children for Pensioner/ Non-Pensioner upto Hav Rank:
    - (i) Boys and Girls upto Graduation
    - (ii) Widows for Post Graduation course Rs. 1,000/- per month
  - (b) Officer Cadet Grant (for Cadets of NDA only) (Pensioner/Non-Pen upto Hav Rank) Rs. 1,000/- per month
  - (c) Disabled Children Grant (Pensioner/Non-Pen upto Hav Rank) Rs. 1,000/- per month
  - (d) House Repair Grant (Pensioner/Non-Pen upto Hav Rank) Rs. 20,000/-(One Time)
  - (e) Daughter's Marriage Grant (upto 02 Daughters) (Pensioner/Non-Pen upto Hav Rank) Rs. 50,000/-
  - (f) Widow's Re-Marriage Grant (Pensioner/Non-Pen upto Hav Rank) Rs. 50,000/-
  - (g) Orphan Grant Rs. 1,000/- per month (for wards of Pensioner/ Non-Pen)
    - (i) Daughters of ex-servicemen till she is married
    - (ii) One Son of ex-servicemen upto 21 years of age
  - (h) Vocational Training Grant for Widows Rs. 20,000/-(One Time) (Pensioner/Non-Pen upto Hav Rank)

(viii). Prime Minister's Scholarship Scheme: For financially supporting degree level professional education for the wards of War widows (all ranks) and Ex-Servicemen (Personnel Below Officers Rank). Total 5500 scholarships are provided to eligible boys & girls on equitable basis. Priority is given to wards of War widows. The rates of Scholarship are as follows:-

- (i) Rs. 2000/\_ per month for boys.
- (ii) Rs. 2250/- per month for girls.

(ix). Ex-Servicemen Contributory Health Scheme is available for the health care of war widows and their dependents. War widows are exempted from paying contribution to become member of the scheme.

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**ANNEXURE-I REFERRED IN THE REPLY GIVEN IN PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 970 FOR 22.07.2016**

**Details of State/UT-wise war widows in the country, registered with Rajya Sainik Boards, are as follows:**

<b>Sl. No.</b>	<b>States/UTs</b>	<b>War Widows</b>
1.	Andaman & Nicobar	0
2.	Andhra Pradesh	188
3.	Arunachal Pradesh	1
4.	Assam	176
5.	Bihar	353
6.	Chandigarh	30
7.	Chhattisgarh	13
8.	Delhi	34
9.	Goa	2
10.	Gujarat	18
11.	Haryana	1247
12.	Himachal Pradesh	1053
13.	Jammu & Kashmir	29
14.	Jharkhand	109
15.	Karnataka	227
16.	Kerala	288
17.	Madhya Pradesh	195
18.	Maharashtra	730
19.	Manipur	203
20.	Meghalaya	18
21.	Mizoram	11
22.	Nagaland	10
23.	Odisha	28
24.	Puducherry	0
25.	Punjab	1079
26.	Rajasthan	1325
27.	Sikkim	3
28.	Tamil Nadu	262
29.	Telangana	10
30.	Tripura	6
31.	Uttar Pradesh	996
32.	Uttarakhand	1402
33.	West Bengal	171
	<b>TOTAL</b>	<b>10217</b>

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